

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO:4379
TO BE ANSWERED ON 19.07.2019

Environment Clearance to Industrial Units

4379. SHRI. HASNAIN MASOODI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of industrial units that have been granted environment clearance by the Ministry under Environmental Impact Assessment Notification, 2006 in Jammu and Kashmir, district-wise;
- (b) the details of red category industries operating in Jammu and Kashmir, district-wise;
- (c) whether the Ministry proposes to have a study on the air pollution levels of Khrew-Khonmoh area having more than twenty cement factories and limestone mines and if so, the details thereof;
- (d) whether the Ministry has advised State Pollution Control Board (SPCB) to refrain from giving any further consent to set up any such factory in the area and if so, the details thereof;
- (e) whether the Ministry has conducted a study on the damage done to agriculture, horticulture and saffron cultivation in Khrew-Pampore and Khonmoh area where large number of cement factories are operational; and
- (f) if so, the details thereof and the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) The Ministry of Environment, Forest and Climate Change (MoEF&CC) and State Level Impact Assessment Authority of Jammu and Kashmir (J&K) have accorded 93 Environment Clearances to various projects in the State of Jammu and Kashmir under the provisions of Environment Impact Assessment (EIA) Notification, 2006. District wise list is enclosed as Annexure – I.
- (b) As per the information provided by the J&K State Pollution Control Board, 304 red category industries are operating in the State of J&K. District wise list is at Annexure - II.
- (c) No such study is under consideration at present. However, J&K State Pollution Control Board has constituted an expert committee to undertake a carrying capacity study of Khrew-Khonmoh area to ascertain air pollution levels. SPCB has also installed a permanent Air Quality Monitoring Station in Khrew/Khonmoh area.

(d) No such advisory has been issued.

(e) & (f) No such study has been conducted by the Ministry. However, during the environmental appraisal of projects, the Expert Appraisal Committee(s) ensures that necessary environmental safeguards are in place.

Annexure referred to in reply to part(a) of the Lok Sabha Unstarred Question No: 4379 due for reply on 19/07/2019 by Shri Hasnain Masoodi regarding “Environment Clearance to Industrial Units”

District wise Environment Clearance accorded

by MOEF&CC and SEIAA

S.No.	Name of the District	MoEF&CC	SEIAA – J&K	TOTAL
A. Jammu Division				
i.	Doda	10	0	10
ii.	Jammu	12	2	14
iii.	Kathua	10	3	13
iv.	Kishtwar	1	0	1
v.	Poonch	0	0	0
vi.	Rajouri	2	4	6
vii.	Ramban	1	0	1
viii.	Reasi	2	0	2
ix.	Samba	2	1	3
x.	Udhampur	6	1	7
B. Srinagar Division				
xi.	Anantnag	2	0	2
xii.	Bandipora	0	0	0
xiii.	Baramulla	0	0	0
xiv.	Budgam	0	0	0
xv.	Ganderbal	0	0	0
xvi.	Kulgam	0	0	0
xvii.	Kupwara	0	0	0
xviii.	Pulwama	15	3	18
xix.	Shopian	0	0	0
xx.	Srinagar	12	2	14
C. Ladakh Division				
xxi.	Kargil	0	0	0
xxii.	Leh	1	1	2
	TOTAL	76	17	93

Annexure – II

Annexure referred to in reply to part(b) of the Lok Sabha Unstarred Question No: 4379 due for reply on 19/07/2019 by Shri HasnainMasoodi regarding “Environment Clearance to Industrial Units”

District wise Red Category Industries in J&K

S.No.	Name of the District	No. of red category industries
A. Jammu Division		
i.	Doda	0
ii.	Jammu	45
iii.	Kathua	50
iv.	Kishtwar	3
v.	Poonch	0
vi.	Rajouri	0
vii.	Ramban	2
viii.	Reasi	3
ix.	Samba	92
x.	Udhampur	11
B. Srinagar Division		
xi.	Anantnag	7
xii.	Bandipora	3
xiii.	Baramulla	6
xiv.	Budgam	5
xv.	Ganderbal	0
xvi.	Kulgam	0
xvii.	Kupwara	5
xviii.	Pulwama	47
xix.	Shopian	1
xx.	Srinagar	19
C. Ladakh Division		
xxi.	Kargil	0
xxii.	Leh	5
	TOTAL	304
